

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

RECORD OF PROCEEDINGS

Petition No.221/2009

Subject: Approval of tariff for Feroze Gandhi Unchahar TPS, Stage-I (420 MW) for the period from 1.4.2009 to 31.3.2014.

Date of hearing: 16.2.2010

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: NTPC Ltd

Respondents: UPPCL, JVVNL, AVVNL, JoVVNL, NDPL, BSES-BRPL, BSES-BYPL, HPPC, PSEB, HPSEB, PDD J&K, PD Chandigarh, UPCL.

Parties present: Shri V.K.Padha, NTPC
Shri S.Saran, NTPC
Shri M.Saxena, NTPC
Shri Manish Garg, UPPCL

The representative of the respondent UPPCL submitted that it had filed reply in the matter and has served copy on the petitioner, who has not filed its rejoinder. The representative of the petitioner prayed for a short time to file rejoinder.

2. Prayer was accepted. The Commission directed the petitioner to file rejoinder, latest by 2.3.2010, with copy to the respondent, BSEB.
3. Matter to be listed for hearing on 9.3.2010.

Sd/-
(T.Rout)
Joint Chief (Law)